

eligible All-India or Central Service Class I Officers from a panel recommended by the Establishment Officer to the Government of India. The appointments are approved by the Appointments Committee of the Cabinet.

(c) The present incumbents have the requisite administrative, financial and industrial experience and were appointed with the approval of the Appointments Committee of the Cabinet.

Improvement in Runway at Dimapur Airport (Nagaland)

2188. SHRI CHINGWANG KON-YAK: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is any proposal to improve the present run-way at Dimapur (Nagaland) Airport for landing of Boeing Aircraft; and

(b) if so, when the work will be taken up?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) No. Sir. Indian Airlines have no plans to operate Boeing 737 to Dimapur in the near future.

(b) Does not arise.

Cost of Aircraft to be Purchased by I. A. from Abroad

2189. SHRI DIGVIJAY SINH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) what are the details/plans of Indian Airlines of buying aircraft from abroad; and

(b) what will be the cost of these planes and when will they be delivered?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) Indian Airlines has placed orders for purchase of 2 Airbus and 8 Boeing-737 aircraft,

including 2 Boeing-737 aircraft in replacement of the aircraft lost in accidents in December, 1978 and April, 1979.

(b) The total project cost for the purchase of 2 Airbus aircraft is Rs. 69.07 crores and that for 8 Boeing-737 aircraft is Rs. 102.23 crores. The delivery schedule of the aircraft is as follows:

2 Airbus aircraft

(Delivered on 18-6-80)

July, 1980	1
August, 1980	1
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	2
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8 Boeing—737 aircraft

June, 1980	1
July, 1980	2
August, 1980	1
February, 1981	1
March, 1981	1
September 1981	2
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	8
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Complaint against Officials at Santa Cruz Airport, Bombay

2190. SHRI E. BALANANDAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government have received any complaint from those who are coming back to India from Gulf countries about the large scale bribes demanded by the officials at the Santa Cruz Airport, Bombay; and

(b) if so, what steps Government propose to take to stop this malpractice?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). No specific complaint has been received from persons returning to India from Gulf countries about demand of bribe by the customs officials at Santa Cruz Airport, Bombay. If any such complaint were to